NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/82/CAA/2017

NAME OF THE TRANSFEROR

: ITI WEALTH MANAGEMENT PVT LTD

NAME OF THE TRANSFERRE

: FORTUNE FINANCIAL SERVICES INDIA PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

K. MANIVANNAN AR FOR OZ

A. RAMESH KUMAR TRANSFEROR

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ORDER

Counsel for the applicant present and made his submissions. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc